

NOTICE

It is hereby brought to the notice of Advocates, litigants and parties appearing in person in Panaji Goa that on **24th August, 2020** :

I

The regular Division Bench comprising of the **Hon'ble Shri Justice M. S. Sonak** and the **Hon'ble Smt. Justice M. S. Jawalkar** will not be available for judicial work. The reconstituted Division Bench comprising of the **Hon'ble Shri Justice M. S. Sonak** and the **Hon'ble Shri Justice Dama Seshadri Naidu** will take up the extant Judicial assignment of the Division Bench.

II

After the Division Bench work is over, **the Hon'ble Shri M. S. Sonak** will sit singly and will take up the Final hearing matters of First Appeals relating to MACT and LAC pertaining to single Judge, as per the list published seperately.

III

After the Division Bench work is over, **the Hon'ble Shri Justice Dama Seshadri Naidu** will sit singly and will take up the civil and criminal matters pertaining to single Judge.

By Order



(Kiran A. Bagi)

Registrar (Judicial)

**High Court of Bombay at Goa,
Panaji.**

Date : 24th August, 2020